is about Bharat Barrel. There may be hundred other barrel companies. How am I to know all about these hundred barrel companies?

श्री जार्ज फरनेन्डीज : मैं तो सिर्फ दो कम्पनियों के बारे में बोल रहा हूं।

Shri Ashoka Mehta: Let him table a separate question. How can I carry all the information?

श्री जार्ज फरनेन्डीज : अध्यक्ष महोदय, यह मालूमात को छिपा रहे हैं। लाखों रुपयों की चोरी हो रही है।

C.C.A. To Government Employees in Delhi

+

***1412. Shri A. B. Vajpayee:**
Shri N. S. Sharma:
Shri Ram Singh Ayarwal:
Shri Sharda Nand:
Shri Brij Bhushan Lal:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have any proposal to increase the rate of City Compensatory Allowance for Government employees in Delhi keeping in view the population of the Capital and the high cost of living; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Finance, (Shri K. C. Pant): (a) No, Sir.

(b) Under the existing criterion of population, Delhi is already one of the four 'A' Class cities enjoying the highest rates of Compensatory (City) Allowance. There is no case for considering enhancement of the existing rates of Compensatory (City) Allowance in 'A' Class cities.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा कि जनसंख्या के आधार पर महंगाई भत्ता देने के लिए नगरों का वर्गीकरण किया गया है। मैं यह जानना चाहता हूं कि जनसंख्या का अनुमान जब जनसंख्या की गणना की जाती है केवल उसी समय लगाया जाता है या बीच में भी सरकार जनसंख्या का अनुमान लगाकर नगरों को जो वर्ग दिया जाना चाहिए वह देती है?

श्री कृष्ण चन्द्र पन्त : यह जनगणना के आधार पर ही होता है। दस साल में जनगणना की जाती है और हर दस साल के बाद उसी के आधार पर यह किया जाता है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, क्या यह सच नहीं है कि नागपुर, अमृतसर, इलाहाबाद और मद्रास तथा अन्य नगरों के केन्द्रीय कर्मचारी यह मांग कर रहे हैं कि वहां की जनसंख्या बढ़ गई है और बढ़ी हुई जनसंख्या के अनुसार उन नगरों का वर्गीकरण होना चाहिए? तो क्या मैं यह समझूं कि उन नगरों के केन्द्रीय कर्मचारियों को अधिक महंगाई भत्ता लेने के लिए दस साल तक रुकना पड़ेगा?

एक माननीय सदस्य : अब तो चार साल हैं।

श्री कृष्ण चन्द्र पन्त : अब तो चार ही साल हैं, यही मैं भी कहने वाला था।

श्री ना० स्व० शर्मा : दिल्ली के रहने वाले सरकारी कर्मचारी और सब स्थानों के सरकारी कर्मचारियों के समान जीवन स्तर का उपयोग कर सकें इसके लिए क्या सरकार इस प्रश्न पर विचार करेगी कि दिल्ली नगर प्रतिकर भत्ते का सम्बन्ध दिल्ली नगर के प्राइस इन्डेक्स से जोड़ दिया जाये जिससे प्राइस इन्डेक्स के घटाव बढ़ाव के साथ-साथ उनका प्रतिकर भत्ता भी घटता बढ़ता रहे?

श्री कृष्ण चन्द्र पन्त : यह सुझाव है, सजेशन फार एक्शन है। वैसे दिल्ली नगर के लिये कोई अलग प्राइस इन्डेक्स नहीं है।

श्री राम सिंह अग्रवाल : अध्यक्ष महोदय, इस प्रकार के वर्गीकरण में अभी तक कौन से नगर लिए गये हैं ?

श्री कृष्ण चन्द्र पन्त : चार हैं ए क्लास में दिल्ली, बम्बई, कलकत्ता और मद्रास ।

श्री शारदानन्द : मंत्री जी ने अभी बताया कि भत्ता बढ़ाने पर अभी विचार नहीं किया जा सकता । तो मैं मंत्री जी से यह पूछना चाहता हूं कि इन कर्मचारियों को कोई तात्कालिक सुविधा दी जायेगी ताकि उनका जीवन-यापन सही रूप से चल सके ?

श्री कृष्ण चन्द्र पन्त: भत्ते का सवाल तो विचाराधीन है जैसा कि आप जानते हैं । यह तो सिर्फ सिटी कम्पेन्सेटरी एलावेंस की बात है ।

श्री रामावतार शर्मा : मैं वह जानना चाहता हूं कि यह मालूम हुआ है कि पटना को बी क्लास में करने की बात पर सरकार विचार कर रही है तो कितने दिन इसमें लगेंगे इस फसले को करने में कि सी क्लास सिटी से उसको बी क्लास सिटी कर दिया जाय ?

श्री कृष्ण चन्द्र पन्त: जब जनगणना के हिसाब से उस स्तर पर आ जायेगा तो हो जायेगा ।

Shri S. M. Banerjee *rose*—

Mr. Speaker: Shri Kanwar Lal Gupta. Let the Delhi Members have a chance to put supplementary questions.

Shri Hem Barua: Delhi belongs to all of us.

Mr. Speaker: Because we have to purchase things here also.

श्री कंवर लाल गुप्त : क्या मंत्री जी बतायेंगे कि यह कैटेगरी ए क्लास, बी क्लास, और सी क्लास जो आप ने बनायी थी तो उस समय प्राइस लेवल कुछ था और कुछ और कंडीशंस थीं तो मैं यह पूछना चाहता हूं कि यह कैटेगरी कौन से साल में आप ने बनायी और क्या इन कैटगरीज़ को दोबारा आप रिवाइज़ करेंगे क्योंकि हालात काफी बदल गये हैं दिल्ली के भी और दूसरे शहरों के भी ?

श्री कृष्ण चन्द्र पन्त : पहले तीन कैटेगरीज़ थीं ए, बी और सी । यह 1959 में बनी थीं । उसके बाद पहली जनवरी, 1964 से चार कैटेगरीज़ हो गईं ए, बी-1, बी-2 और सी ।

श्री कंवर लाल गुप्त : मेरा सवाल यह था कि जब से आप ने बनायीं उस वक्त क्या क्या कंडीशंस लगायी थीं, किस बेसिस पर इनको बनाया ?

श्री कृष्ण चन्द्र पन्त : एक ही आधार है जनसंख्या का ।

Shri P. Venkatasubbaiah: May I draw the attention of Government to the fact that in certain industrial cities like Visakhapatnam, the cost of living has no relation to the increase in population and it is very well comparable to that in cities which are classified as class A cities?.....

Mr. Speaker: That has notring to do with the main question which relates only to Delhi. If the hon. Member refers to Visakhapatnam, then there are so many other towns which hon. Members would like to refer to.

Shri P. Venkatasubbaiah: It is not Delhi alone.

Mr. Speaker: It is only Delhi—see the question; If you go to Visakhapatnam, others will take up Kanpur, Lucknow and so on.

Shri S. M. Banerjee: When this classification was decided upon by Government, the criterion fixed was only population. Now the Government employees are in a peculiar position. On

the one hand, they are asked by the Health Minister not to produce; on the other hand, unless they raise the population, they do not become eligible for CCA under the appropriate classification. This is a contradiction in terms. I would like to know whether, in view of the fact that there are repeated directives by Government to have family planning, this population basis will be revised.

Mr. Speaker: Let us not waste the question hour.

Shri Jyotirmoy Basu: The cost of living in the countryside is higher than in cities. If you want to be fair to government servants, by all means do so. But you should look to the condition in the countryside and be fair to the people in the countryside also.

Shri S. M. Banerjee: The basis must be changed.

Shri A. S. Saigal: Cities which have got a population of more than a lakh are classified as being eligible for this allowance. Many of the bank employees have sent representations to Government on this matter. May I know what action Government have taken or are going to take on this?

Mr. Speaker: General question. I know Madhya Pradesh is also covered by this.

Shri K. C. Pant: There are four categories, A, B1, B2, and C for population of 16 lakhs, 8 lakhs, 4 lakhs and 50,000 respectively. This is the basis on which this is classified.

Shri S. M. Banerjee: It was because TTK wanted it to be changed.

Shri M. R. Krishna: A few years back, they had listed a number of cities. In that list, Hyderabad, Kanpur and Madras were included. After that the then Finance Minister gave a separate status to Madras in order to give them enhanced rate of allowance. I would like to know why Madras was given this treatment.....

Mr. Speaker: I do not think it is relevant.

Shri M. R. Krishna: This is not pertaing to Delhi only. They listed cities according to the population figures. I would like to know why Madras was given that treatment while Hyderabad and Kanpur were denied it.

Mr. Speaker: Next question.

Beas-Sutlej Link and Ravi-Beas Link Projects

***1413. Shri Ram Kishan Gupta:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the progress made so far in the completion of Beas-Sutlej Link and Ravi-Beas Link Projects; and

(b) when they will be completed and water will be supplied in the canals?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A statement is laid on the Table of the House.

Statement

Apart from the preliminary works like surveys, alignment of channels, foundation exploration and housing facilities, etc., the following progress has been achieved on the Beas-Sutlej Link Project:—

(i) Diversion tunnel for enabling the construction of Pandoh Dam is in progress. The tunnel has been driven for about 80 per cent of the total length.

(ii) Spillway exacavation to the extent of 43 per cent has been done.

(iii) Pandoh Baggi Tunnel has been driven in a length of a mile and half out of 8 miles.

(iv) Excavation of eight mile long Sundernagar Sutlej Tunnel has been started.

(v) Open cut excavation of Surge Shaft has been completed to to the extent of 90 per cent.

A link connecting Ravi with Beas called the Madhopur-Beas Link was completed in the year 1955. Beas-Sutlej Link is likely to be completed during 1972 provided adequate funds are available.

Shri Ram Kishan Gupta: In the statement I find it is mentioned that the Beas-Sutlej Link is likely to be completed during 1972 provided adequate funds are available. What more funds are needed to complete it?